

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3823**  
TO BE ANSWERED ON THE 17<sup>TH</sup> MARCH, 2020

**BANNED PESTICIDES**

3823. SHRI SANJAY SETH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has taken note that certain banned pesticides are used for production of fruits, vegetables and other crops which have an adverse impact on human health, soil and livestock and if so, the details thereof, State-wise, including Jharkhand;
- (b) whether the Government has conducted any study to identify the level of pesticide residues in fruits, vegetables and other crops and if so, the outcome thereof; and
- (c) the steps taken/proposed to be taken by the Government to ban the use of harmful pesticides in the country specially in Jharkhand?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a): State Governments of Andhra Pradesh, Assam, Chhattisgarh, Goa, Gujarat, Haryana, Karnataka, Maharashtra, Madhya Pradesh, Mizoram, Nagaland, Odisha, Tripura, Uttar Pradesh, Uttarakhand, Telangana, Tamilnadu and West Bengal have reported that there are no such cases or instances of use of banned pesticides for production of fruits, vegetables and other crops which have an adverse impact on human health, soil and livestock.

State Government of Jharkhand has also reported that no such report has been received from any District of the Jharkhand State.

(b): Ministry of Agriculture and Farmers Welfare is implementing a Central Sector Scheme "Monitoring of Pesticide Residues at National Level", under which samples of food commodities are collected from farm gates, Agriculture Produce Marketing Committee markets, retail outlets, organic outlets etc. located in different parts of the country for the possible presence of pesticide residues by 30 participating laboratories and 3 collection laboratories. During 2018-19; 29,410 samples of food commodities were analysed and 863 (2.93 %) samples were found with residue above Maximum Residue Limit.

(c): The technical reviews are carried out from time to time by expert committees to assess the safety and efficacy of registered pesticides for their continued use or otherwise. Till now 44 pesticides have been banned for import, manufacture and use in the Country; 2 pesticides are banned for use but continued to manufacture for export; 8 pesticides have been withdrawn; 9 pesticides are restricted for use in the country and 6 pesticides will be phased out by 31st December, 2020.

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